Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 11-12-2025 To 11-12-2025~All rows are shown

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRA (DB)	481/2025	MADHUMITA ROY Mobile:9874382917 Email:SASWATI29088@GMAIL.COM	SASWATI GHOSH SINHA	09-01-2026	ENTRY AND PUNCHING MISSING
2	CRM (A)	4266/2025	SK RAJIB @ RAJIB SK AND ORS. Mobile:6291621292 Email:MOLLICK2000KHUSHI@GMAIL.COM	KHUSHI MOLLICK	09-01-2026	1) CLARIFICATION / DECLARATION NEEDED REGARDING FIR DATE AT PARAGRAPH ONE (NOT TALLY WITH TRIAL COURT REJECTION COPY)
3	CRM (A)	4273/2025	PETITIONER Mobile:9804606633 Email:BHOWMIKBIJAYANANDA@GMAIL.COM	BIJAYANANDA BHOWMIK	09-01-2026	1) AS PER STATEMENT IN PARA 7, PETITIONER IS RELATIVE OF COMPLAINANT/VICTIM LADY. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY NOT COMPLIED PROPERLY 2) IN SOME PAGES PETITIONER DETAILS NOT MASKED PROPERLY
4	CRM (A)	4311/2025	HIMANGSHU MONDAL AND ANR. Mobile:7980533286 Email:KANJILALSAYAN8@GMAIL.COM	SAYAN KANJILAL	09-01-2026	1) COMPLAINANT IDENTITY DISCLOSED AT ALL ANNEXURES
5	CRM (A)	4316/2025	DIJEN CHOWDHURY @ DWIJEN CHOWDHURY AND ANR. Mobile:9830594149 Email:PARVEJ.ANAM79@GMAIL.COM	PARVEJ ANAM	09-01-2026	1) MENTION G.R/P.T.N/SL.NO ETC. AT CAUSE TITLE PAGE WHICH IS PENDING BEFORE LD. C.J.M , MALDA
6	CRM (A)	4318/2025	ALAMGIR Mobile:7044561900 Email:ATRAYEE2021@GMAIL.COM	ATRAYEE CHATTERJEE	09-01-2026	1) TRIAL COURT REJECTION COPY NOT ATTACHED WITH PETITION (CMC NO 3239/2025 DT. 14.10.2025)
7	CRM(M)	2769/2025	RAGHVENDRA PRATAP SINGH Mobile:7044063766 Email:SUMANTADAS@GMAIL.COM	SUMANTA DAS	09-01-2026	ADD ARMS ACT AND SECTIONS AS PER IMPUGNED ORDER COPY OF LD TRIAL COURT
8	CRM(M)	2770/2025	PETITIONER Mobile:8777791134 Email:ANISHROY.ADV@GMAIL.COM	ANISH ROY	09-01-2026	AS PER STATEMENT IN PARA 11, V.G. SUBMITTER IN HER STATEMENT THAT PETITIONER AND V.G. GOT MARRIED. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY
9	CRM(M)	2771/2025	LUKMAN SK Mobile:9903510324	ARCHISMAN SAIN	09-01-2026	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM (DB)/994/2025 BEFORE THE HONBLE HIGH COURT

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:SAINARCHISMAN41@GMAIL.COM			
10	CRM(M)	2777/2025	ANESWAR MANDAL Mobile:9836786496 Email:SAYANTANHAZRAADVOCATE@GMAIL.COM	SAYANTAN HAZRA	09-01-2026	INITIAL SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED ON PAGE 6
11	CRM(M)	2780/2025	NISHAT ALI @ MD NISHAT ALI Mobile:8336899482 Email:TORSABAHAR@GMAIL.COM	TORSA MIN BAHAR	09-01-2026	1) ON THE ENVELOP, MENTION WHICH DOCUMENTS HAS BEEN ENCLOSED WITH IN THE ENVELOP 2) IF ORIGINAL COPY OF IMPUGNED ORDER IN BEING ENCLOSED WITH IN THE ENVELOP, XEROX COPY OF THE SAID IMPUGNED ORDER NEED TO BE ATTACHED WITH THE PETITION 3) ATTACH SELF ATTESTED COPY OF ID CARD OF THE DEPONENT
12	CRM(M)	2782/2025	MADAN MANDAL AND ANR. Mobile:9830594149 Email:PARVEJ.ANAM79@GMAIL.COM	PARVEJ ANAM	09-01-2026	CRPC SECTION WRONG IN 1ST PAGE
13	CRM (NDPS)	1664/2025	MIR MOSARAF @ MILAN SEKH Mobile:9674245848 Email:CHITRAKBISWAS4@GMAIL.COM	CHITRAK BISWAS	09-01-2026	CLARIFICATION NEEDED REGARDING THE LETTER ADDRESSED TO LD. P.P.
14	CRR	5389/2025	SULEKHA MONDAL Mobile:9875553474 Email:APARNAMONDAL91230@GMAIL.COM	APARNA MONDAL	09-01-2026	SECTION OF BNSS IS WRONGLY GIVEN IN THE PETITION
15	CRR	5392/2025	AKHIL TANTUBAY AND ORS. Mobile:9836446772 Email:KUNALGANGULY05@GMAIL.COM	Kunal Ganguly	09-01-2026	SPELLIN OF THE NAMES OF PETITIONERS ARE WRONGLY TYPED
16	FMAT	489/2025	NIKHIL KUMAR NTH AND ORS Mobile:7501432560 Email:HALDERAMIT7501432@GMAIL.COM	AMIT HALDER	09-01-2026	FORMAT ISSUE
17	MAT	2215/2025	TARA ISLAM Mobile:9732350277 Email:ALLENFELIX752@GMAIL.COM	ALLEN FELIX	09-01-2026	COURT FEES DOES NOT MATCH
18	WPA	28455/2025	SYED ABUL HOSSAIN AND ANR. Mobile:9748848446 Email:TAPANADV.76@GMAIL.COM	TAPAN KR. MAHAPATRA	09-01-2026	COURT NO WRONG
19	WPA	28464/2025	RAKESH DAS Mobile:7980257418 Email:SHAHRIYARKARIMAKHAN@GMAIL.COM	SHAHRIYAR KARIM AKHAN	09-01-2026	SHORT LIST OF DATE IS MISSING
20	WPA	28484/2025	RAJESWARI DEVI DHANUK	UPENDRA ROY	09-01-2026	1. LOGO NOT FOUND.

SI No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:8240789532 Email:URAY411@GMAIL.COM			2. PITITIONER NAME MISMATCH IN AFFIDAVIT.5. RESP. NO 5 COMMMISSIGNER SIGN IS NEEDED.
21	WPA	28491/2025	MD. ABDUR RAHAMAN Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	09-01-2026	SHORT LIST OF DATE, LIST OF DATE, AND POINTS OF LAW ARE MISSING.
22	WPA	28499/2025	KUNAL GHOSH Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	09-01-2026	LIST OF DATE IS MISSING.
23	WPA	28524/2025	SUHITA ADAK Mobile:7595985613 Email:DAS.AYNAVA2000@GMAIL.COM	AYANAVA DAS	09-01-2026	LISTIN DATE IS ON HOLIDAY
24	WPA	28528/2025	BANCHAMRAM DAS Mobile:7365859573 Email:ROYSOURAVLLB@GMAIL.COM	SOURAV ROY	09-01-2026	SUBJECT CATRGORY CODE, GROUP, AND COURT DOES NOT TALLY, COURT IS WRONG.
25	WPA	28546/2025	TENPUR THAKUMOYEE VIDYAPITH (H.S.) AND ANR. Mobile:9836374414 Email:ADVARKADIPTA@GMAIL.COM	ARKADIPTA SENGUPTA	09-01-2026	HONBLE CHEIF JUSTICE NAME SPELLED WRONG.

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